

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

O.A. No. 1332/2024

In the matter of:

Kashmir Singh

....Applicant

Versus

State of H.P. and others

..... Respondents

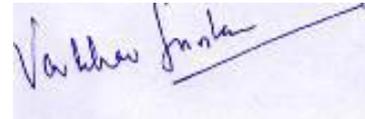
**Index**

Sr. No.	Description of Documents	Page No(s)
1	Additional Response on behalf of Respondent no. 05 i.e. H.P. State Pollution Control Board.	1-8
2	<b>Annexure-I.</b> Copy of communication dated 03.12.2025 sent by HPSPCB to the complainant i.e. Sh. Kashmir Singh informing about the next hearing date on 17.12.2025.	9
3	<b>Annexure-II.</b> Copy of stay order passed by the District & Sessions Court, District Bilaspur, H.P.	10-11
4	<b>Annexure-III.</b> Copy of the analytical report	

	dated 13.12.2025 submitted by expert member Dr. Indramani Dhada, Assistant Professor, Department of Civil Engineering, IIT Ropar, Punjab.	12-17
5	<b>Annexure-IV.</b> The details of incidents (with time & date) as reported by complainant via photos/videos to the committee and response/compliance submitted by the unit.	18-48
	<b>Annexure-V.</b> E-mail dated 16.12.2025 received from Joint Committee member Dr. Narender Sharma, Scientist 'F', CPCB.	49-50

Respondent No. 05  
HPSPCB.

Through Counsel



Vaibhav Srivastva  
(Advocate)

Dated:16.12.2025.  
Place: Shimla, H.P.

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

O.A. No. 1332/2024

In the matter of:

Kashmir Singh

....Applicant

Versus

1. State of Himachal Pradesh through Principal Secretary, Environment Department, Government of Himachal Pradesh.
2. Director, Industries, Himachal Pradesh.
3. District Magistrate, Bilaspur, District Bilaspur, H.P.
4. Central Pollution Control Board through Member Secretary.
5. Himachal Pradesh Pollution Control Board through Member Secretary.
6. M/s. ACC Ltd., Gagaj Cement Works, Post Office Barmana, District Bilaspur, Himachal Pradesh.

..... Respondents

13

**ADDITIONAL RESPONSE ON BEHALF OF  
RESPONDENT NO. 05 i.e. H.P. STATE  
POLLUTION CONTROL BOARD (HPSPCB).**

**Most Respectfully Showeth:**

1. That the present matter is pending adjudication before this Hon'ble Tribunal wherein, respondent no. 05 i.e. H.P. State Pollution Control Board (hereinafter referred to as the "HPSPCB" in short) has already filed response dated 11.04.2025, additional response dated 16.07.2025 and dated 26.09.2025. In this matter, the Joint Committees constituted by Hon'ble NGT have also filed their reports dated 24.01.2025, 15.04.2025 and 17.07.2025 before the Hon'ble NGT and the same may be read as part and parcel of the present additional response of HPSPCB.
2. That the instant matter was last listed on 06.10.2025 wherein, the Hon'ble NGT listed the matter for final hearing on 17.12.2025 and directed that the applicant be informed of the hearing date. In compliance, the complainant, Sh. Kashmir Singh, was duly intimated by HPSPCB (**Annexure-I**).
3. That earlier in this matter, reports dated 24.01.2025 and 15.04.2025 of the Joint Committee were filed by CPCB. In report dated 15.04.2025, the measures



taken by the Project Proponent for prevention and control of air pollution were enlisted and conclusions and recommendations were recorded. However, after considering the reports, the Hon'ble NGT vide order dated 17.04.2025 observed and directed as follows:-

*"... 6. The Respondent No. 6- unit was found to be compliant whereas, air quality parameters outside the residence of the applicant were found to be violative of the environmental norms. The matter of air pollution particularly PM 2.5 exceeding the environmental norms is a matter of grave concern due to its adverse health impacts.*

*...7... We are not focusing on the causes and also the adverse impact of such air pollution for taking requisite remedial measures. On the other hand, we are increasingly becoming accustomed to ever rising levels of air pollution. The causes of air pollution have to be ascertained and remedial measures have to be taken not for well-being of the present generations but also for ensuring the well-being of future generations.*

*".8. In the facts and circumstances of the present case we direct the CPCB and the HPPCB to constitute a Joint Committee comprising of representatives to be nominated by the Chairman of*

16

*CPCB and the Chairman of HPPCB and one or more Experts to be co-opted by them to ascertain the causes of air pollution in the area and suggest remedial measures. Report by the Joint Committee may be filed within 2 months. The HPPCB will be the nodal authority for the purpose of coordination and compliance and will bear the expenses of the Joint Committee and its Members as per rules...*”

4. That pursuant to the above-cited directions of Hon'ble NGT, a Joint Committee comprising representatives of the Central Pollution Control Board (CPCB), Himachal Pradesh State Pollution Control Board (HPSPCB), and an independent technical expert from IIT Ropar was constituted to ascertain the cause/sources of air pollution in the vicinity of M/s ACC Ltd., Barmana, District Bilaspur, Himachal Pradesh. The Joint Committee comprised of following members:-
- i. Dr. Narender Sharma, Scientist 'F', CPCB, Regional Directorate, Chandigarh (Nominated by Chairman CPCB).
  - ii. Sh. Lalit Thakur, Environmental Engineer HPSPCB Shimla (Nominated by Chairman HPPCB).

621

iii. Dr. Indramani Dhada, Assistant Professor, Department of Civil Engineering, IIT Ropar, Punjab (Expert Member co-opted by the Joint Committee).

The Status Report of the Joint Committee was filed on dated 17.07.2025 before the Hon'ble NGT.

It is submitted that thereafter, the Committee conducted a further joint inspection on 02.12.2025 and also interacted with the complainant. On the date of inspection on 02.12.2025, the cement plant was found operational. However, it was informed that movement of trucks transporting cement/clinker on the cement exit road passing adjacent to the complainant's building/structure had been discontinued pursuant to a stay order issued by the Sessions Court, District Bilaspur. A copy of the stay order is enclosed as **Annexure-II**.

In order to generate objective and verifiable data, road dust sampling was carried out on dated 02.12.2025 near the complainant's premises to determine its characteristics and potential sources. The road dust sample of exit road of the ACC Cement Plant towards Sh. Kashmir Singh's building was collected by the expert member in the presence of committee members and Sh. Sant Ram father of Sh. Kashmir Singh (Complainant). The collected

12

dust sample was sealed in a zip-lock bag and transported for analysis.

Photographic documentation of the sampling process and laboratory analysis is provided as **Figure 1** and **Figure 2**, respectively.



The 'Inference of the analysis data' as per the analytical report dated 13.12.2025 is quoted as below:

*"...From the above analysis (Table 1, Fig. 3 and 4), it can be seen that around 78% of particles of OPC and PPC are in the range of 2-50  $\mu\text{g}$ ; however, around 2% of road dust are in the same range as cement. Around 43% of particles of road dust are more than 600 $\mu$ (granules), and around 41% of particles are less than 0.5 $\mu$  (very fine dust). XRF and XRD analysis of those particles can confirm their constituents. The IIT Ropar team is always ready to incorporate concerns based on specific observations, as required by the CPCB and the Honourable NGT..."*

The signed analytical report dated 13.12.2025 submitted by expert member Dr. Indramani Dhada, Assistant Professor, Department of Civil Engineering, IIT Ropar, Punjab is annexed as **Annexure-III**.

5. That the complainant i.e. Sh. Kashmir Singh has been sending photographs and videos of the alleged violations/ intermittent fugitive emissions by the ACC Cement Plant through whatsapp group created by the Joint committee members. The details of incidents (with time & date) as reported by complainant via photos/videos to the committee and response/compliance submitted by the unit is enclosed as **Annexure-IV**.

6. That the Joint Committee could not submit its report as there was delay in submission of technical expert report dated 13.12.2025 signed copy of which was received on dated 16.12.2025. Further, in this regard, an e-mail dated 16.12.2025 received from another Joint Committee member i.e. Dr. Narender Sharma, Scientist 'F', CPCB is enclosed herewith as **Annexure-V**.
7. That the present additional response being filed on behalf of Respondent no. 05/HPSPCB may kindly be taken on record. The answering respondent i.e. HPSPCB shall abide by any further order or directions passed by Hon'ble NGT in this matter.



**Respondent No. 05  
Environmental Engineer,  
HPSPCB, Shimla.**

**Date: 16.12.2025**



HPSPCB

## H.P. STATE POLLUTION CONTROL BOARD

Regional Office Bilaspur, Near HPPWD Rest House Dholra,  
Tehsil Sadar, District Bilaspur Himachal Pradesh  
Telefax- 01978-223550, E-mail: [pcbobilaspur2@gmail.com](mailto:pcbobilaspur2@gmail.com)



No. PCB/BLP/(167)/OA No. 1332/2024 - 1815-16

Dated 03/12/25

To

Sh Kashmir Singh, s/o Sh. Sant Ram,  
Village Khater, PO Barmana  
Tehsil Bilaspur Sadar,  
Distt Bilaspur HP.

**Subject: Regarding Court order dated : 06.10.2025 in OA No. 1332/2024 tiled as Kashmir Singh vs State of HP & Ors.**

This is in reference to Hon'ble NGT order dated : 06.10.2025 wherein the matter is listed on date: 17.12.2025 for final hearing wherein direction has been given as

**"None has appeared for the applicant today. The applicant be informed about the next date of hearing fixed and be asked to join the proceedings physically or through V.C."**

Therefore, you are requested to kindly attend the matter physically or through Video conferencing on 17.12.2025. The copy of order dated: 06.10.2025 is attached as Annexure-A for kind information.

Encls: Annexure-A

  
Regional Officer  
HPSPCB, RO, Bilaspur  
Distt. Bilaspur  
7/6

Copy to :

- 1.) Incharge, Legal branch, HPSPCB, Him Parivesh, Phase-3, New Shimla, HP for kind information and necessary action, please.

  
Regional Officer  
HPSPCB, RO, Bilaspur  
Distt. Bilaspur  
7/6

IN THE COURT OF RAGHAV GUPTA, CIVIL JUDGE,  
BILASPUR, DISTRICT BILASPUR, H.P.

Hardei and others vs M/S Acc Ltd Galal

27.09.2025

Present. Shri Pawan Chandel, Advocate for the applicants.

Office report seen. It be registered.

The applicants/plaintiffs have moved the present application under Order 39 Rules 1 & 2 CPC, seeking ad-interim injunction to restrain the respondent, its agents, employees, contractors, or any other person acting on its behalf, from plying heavy trucks or transporting cement/clinker, interfering in any manner with the applicants' right of passage, and from obstructing the use of land comprised in Khasra No. 88, Khata/Khatauni No. 218min/240min, measuring 4-2 bighas, situated in Village Khater, Pargna Sadar, Tehsil Sadar, District Bilaspur, H.P. (*hereinafter referred to as the "suit land"*).

It is averred that the suit land is recorded in the revenue record as "*gair mumkin gohar/sharm-e-aam rafaaye-aam*," i.e., a public passage, which has been continuously used by the villagers, including the applicants, since time immemorial for access to fields, homes, and pastures. It is alleged that the respondent company has encroached upon the said passage and is utilizing it as an industrial haul road for movement of 400-600 heavy trucks daily, thereby creating obstruction, danger, and irreparable loss to the applicants. It is further submitted that on 12.09.2025, one goat belonging to applicant Hardei was crushed to death by a truck of the respondent, demonstrating imminent risk to life and property. Hence, the present application.

Heard. On perusal of the pleadings and documents placed on record, this Court finds that the applicants have established a *prima facie* case, as the suit land stands recorded in the revenue record as a public passage and its uninterrupted use has created a prescriptive right of easement. The *balance of*

ATTESTED

09 OCT 2025

EXAMINER

convenience also lies in favour of the applicants, as their right of passage and livelihood would be seriously jeopardized if the relief is not granted, whereas the respondent has an alternative route available for transportation. Further, the applicants would suffer irreparable injury, which cannot be adequately compensated in terms of money, if the respondent is not restrained at this stage. Accordingly, the application is allowed. The respondent, its agents, employees, contractors, or anyone acting on its behalf, are hereby restrained from plying heavy trucks, transporting cement/clinker, or in any manner obstructing the applicants' right of passage over the suit land, till the next date of hearing.

Let notice of this application be issued to the respondent to show cause as to why this order be not made absolute, returnable on **13.10.2025**, subject to compliance with the provisions of Order 39 Rule 3 CPC. The Civil Ahlmad is directed to do the needful.

98  
10/10/25  
27.9.25



**(Raghav Gupta)**  
Civil Judge, District Bilaspur, HP

- The number of the application in register in form Annexure-B/CD-2 719
- (b) The date of presentation of the application for a copy 9/10/25
- (c) The name of the Copyist Awadesh
- (d) The date on which the copy was completed 9/10/25
- (e) The date on which the copy was examined - do -
- (f) The date on which the copy was attached - do -
- (g) Purpose for which the copy is applied for plead
- (h) The number of words or pages 4
- (i) 1. The cost of the copy as prescribed in schedule annexed to these rules 8/-
- 2. Urgent Fee
- 3. Search Fee
- 4. Date of Delivery 9-10-25

Attested to be a true copy  
Examiner D&SJ Office,  
Bilaspur, Distt Bilaspur, H.P.  
(Attested by Section 76 of the  
Indian Evidence Act, 1872)



**INDIAN INSTITUTE OF TECHNOLOGY ROPAR**  
**भारतीय प्रौद्योगिकी संस्थान, रोपड़**  
**DEPARTMENT OF CIVIL ENGINEERING**  
**जानपद अभियांत्रिकी विभाग**

नंगल मार्ग, रुपनगर, पंजाब, भारत – 140001 Nangal Road, Rupnagar, Punjab, India -140001

Ph.: +91-1881-232114, Email: [indhada@iitrpr.ac.in](mailto:indhada@iitrpr.ac.in)

Date: 13. 12. 2025

**Completed task:**

The road dust from a patch measuring 1 m x 3 m has been collected through a vacuum cleaner and sealed in a Ziplock bag. The patch was selected by excluding approximately 1 meter from the side of the road towards the centre, as shown in the picture (Fig-1).

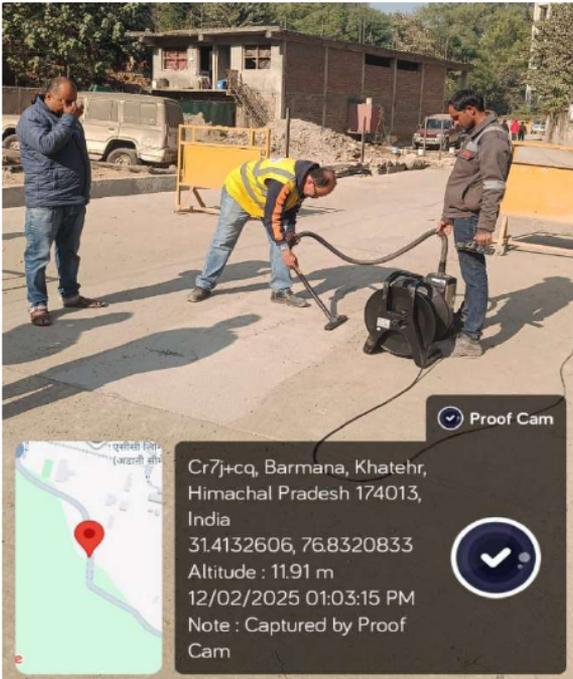




Figure 1: The road dust collection for the baseline data in ideal conditions



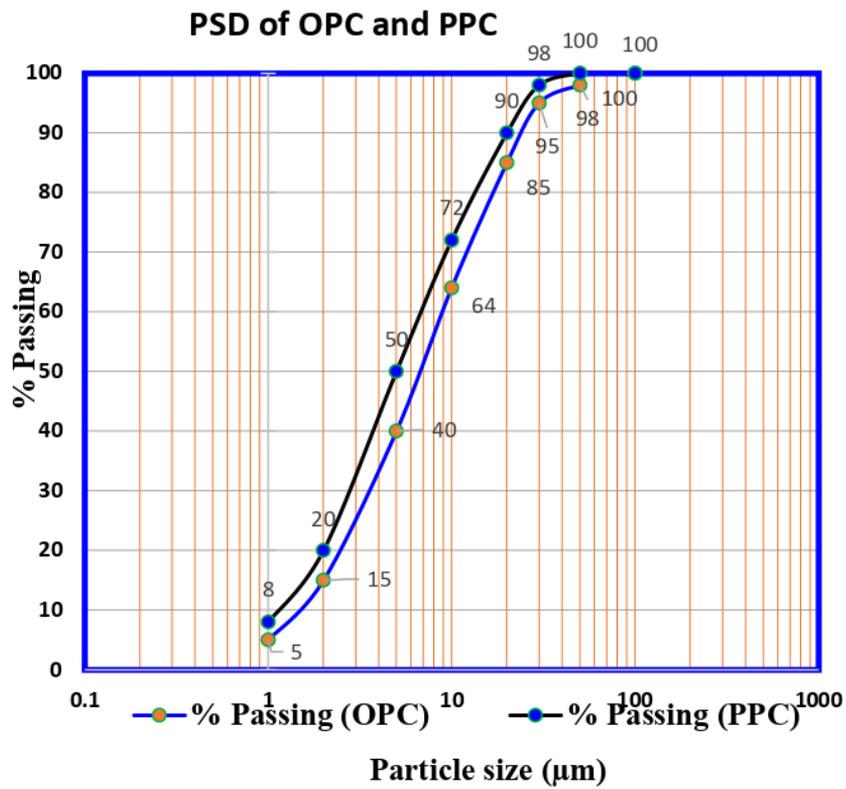
Figure 2: Laboratory analysis of collected road dust : Sieve analysis, distribution in GRIMM

The road in front of Mr Kasmir Singh's house, which connected to the boundary of the cement plant, was closed a few days before our visit, and there were no transport vehicles on the road. Therefore, the committee felt it necessary to collect road dust to determine the background concentration of road dust over the road under ideal conditions, when the road is closed. The road dust collected was 0.364 kg over a 3 m<sup>2</sup> area. The total surface area of the road was 3370 m<sup>2</sup>. The average loading on the road can be assumed as 0.121 Kg per square meter. The road dust was sieved through 600 $\mu$ , 300 $\mu$ , 150 $\mu$ , 90 $\mu$ , and 75 $\mu$  sieves, as per the IS code for particle size distribution, to correlate with the analogous particle size of cement particles. Further, the GRIMM 1.109 model (aerosol spectrometer) was used to analyse the fine dust collected on the pan of the sieve shaker.

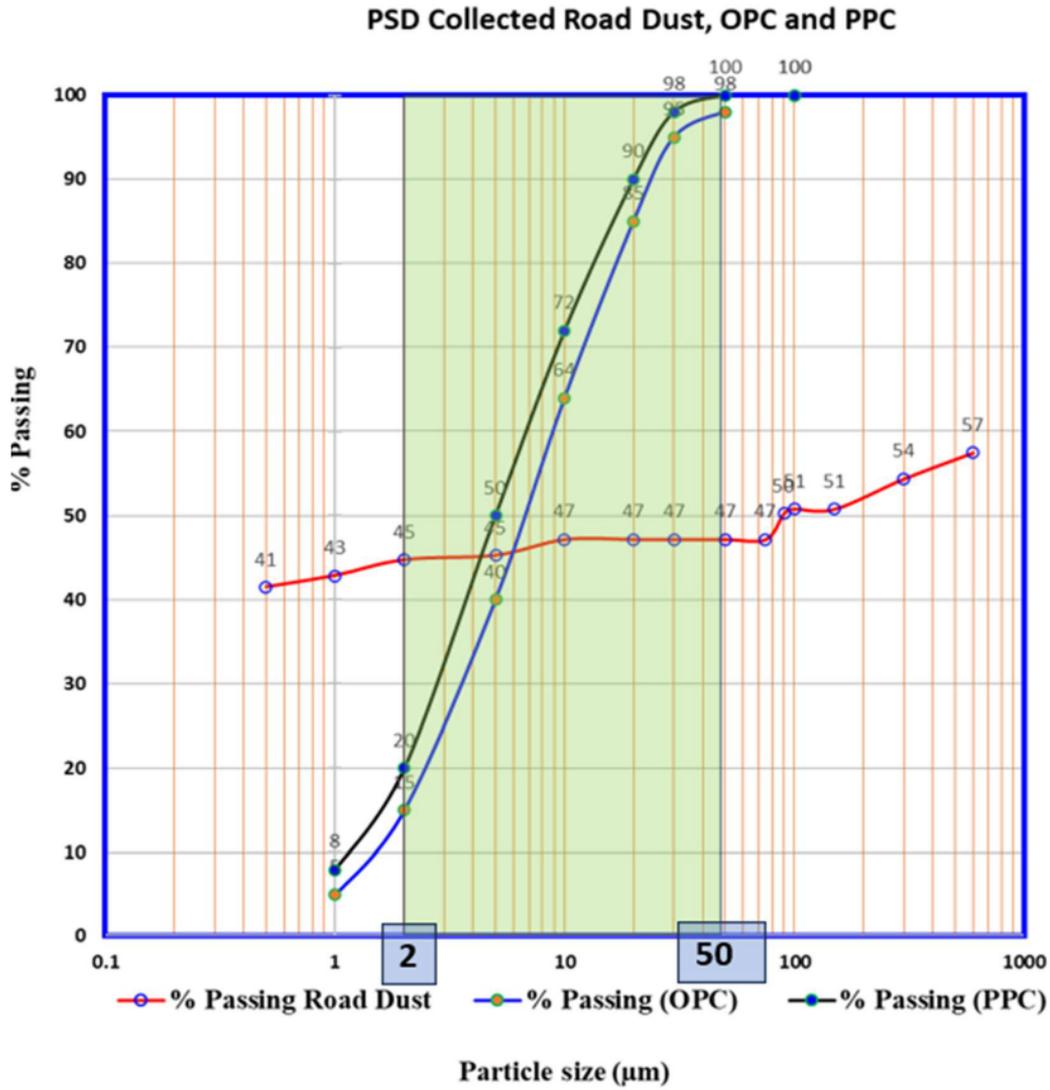
Table 1: PSD of road dust and OPC and PPC cement

Total Weight of road dust collected (Kg)		0.364	Dust collected Area of road patch(m <sup>2</sup> )=(1x3)=3					
Sieve Size	Sieve Size (in $\mu\text{m}$ )		Mass Retained (Kg)	Cumulative retained (Kg)	Cumulative % Retained	% Passing Road Dust	Density of dust (Kg/m <sup>3</sup> )	Particle size Distribution of OPC and PPC
							% Passing (OPC)	% Passing (PPC)
<b>600 Micron</b>	600	0.164	0.164	45.07	55	0.055		
<b>300 Micron</b>	300	0.012	0.176	48.37	52	0.004		
<b>150 Micron</b>	150	0.014	0.190	52.22	48	0.005		
	<b>100</b>	0	0.190	52.22	48	0.000	100	100
<b>90 Micron</b>	90	0.002	0.192	52.77	47	0.001		
<b>75 Micron</b>	75	0.012	0.204	56.07	44	0.004		
	<b>50</b>	0	0.204	56.07	44	0.000	98	100
	<b>30</b>	1E-08	0.204	56.07	44	0.000	95	98
	<b>20</b>	1E-08	0.204	56.07	44	0.000	85	90
	<b>10</b>	2E-07	0.204	56.07	44	0.000	64	72
	<b>5</b>	7E-03	0.211	58.05	42	0.002	40	50
	<b>2</b>	2E-03	0.213	58.62	41	0.001	15	20
	<b>1</b>	7E-03	0.221	60.61	39	0.002	5	8
	<b>0.5</b>	5E-03	0.226	62.07	38	0.002		
<b>Pan</b>		0.138	0.364	100	0.00	0.0460		
<b>Total</b>		0.364						

\*\* Italic figures are particle size, not sieve size



**Fig 3:** Particle Size Distribution of Ordinary Portland Cement and Portland Pozzolana Cement as per the data given by the plant on that particular day



**Fig 4:** Particle Size Distribution of Collected Road Dust, Ordinary Portland Cement and Portland Pozzolana Cement

Below is the data on the load of materials transported from the plant, which is being collected for further calculation of the road dust suspension factor.

**Table 2:** Month-wise abstract of vehicle trips

<b>Count of Ship to party Name</b>			
	<b>Cement</b>	<b>Clinker</b>	<b>Grand Total</b>
<b>Feb</b>	<b>10465</b>	<b>999</b>	<b>11464</b>
<b>Mar</b>	<b>11422</b>	<b>1472</b>	<b>12894</b>
<b>Apr</b>	<b>11688</b>	<b>2140</b>	<b>13828</b>
<b>May</b>	<b>12554</b>	<b>2514</b>	<b>15068</b>
<b>Jun</b>	<b>11922</b>	<b>958</b>	<b>12880</b>
<b>Grand Total</b>	<b>58051</b>	<b>8083</b>	<b>66134</b>

The photo provided by Mr. Kashmir Singh and his clarification by the cement plant are to be attached as annexure.

#### **Inference of the analysis data**

From the above analysis (Table 1, Fig. 3 and 4), it can be seen that around 78% of particles of OPC and PPC are in the range of 2-50  $\mu\text{m}$ ; however, around 2% of road dust are in the same range as cement. Around 43% of particles of road dust are more than 600 $\mu$ (granules), and around 41% of particles are less than 0.5 $\mu$ (very fine dust). XRF and XRD analysis of those particles can confirm their constituents. The IIT Ropar team is always ready to incorporate concerns based on specific observations, as required by the CPCB and the Honourable NGT.

*Indramani Dhada*

**Signature of the Expert**

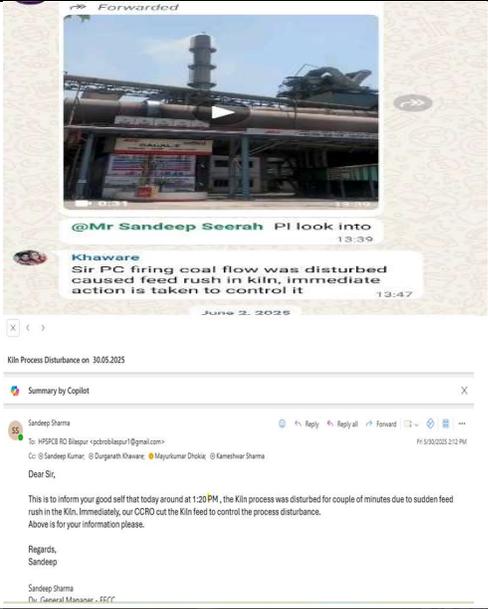
Dr. Indramani Dhada

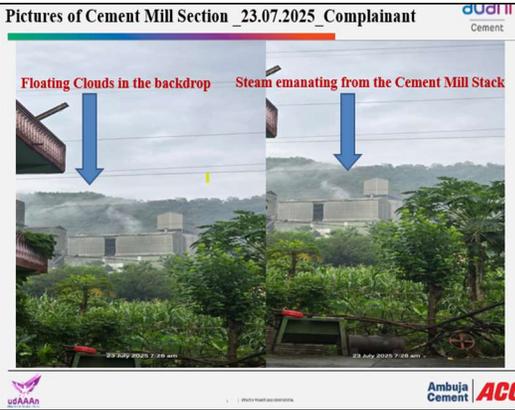
Assistant Professor

IIT Ropar

**Gagal Cement Works, ACC Limited, PO Barmana, Distt. Bilaspur (HP)**

Sr.No.	Incidence Time & Date / Duration of Emission	Issue	Control Measures Taken	Picture
1	Raw Mill Silo Top air slide jammed and led to spillage & fugitive emissions. Date & Time:2/5/2025, 9:09:00 PM. Duration: 1-2 min	Foreign material blocked the air flow, along with the material. Material jammed led to oozing from the air slide.	Circuit stopped by the CCR Operator. Circuit emptied out , steel piece removed. Jam cleared.	
2	Heavy Stormy condition led fugitive emissions Date & Time: 13/05/2025, 5:42 PM, Duration: 2-3 min	Pre - Monsoon stormy conditions led to fugitive emissions.	The water sprinklers were under operation. Additionally, water tankers were deployed for wetting.	
3	Clinker DBC discharge chute jammed Date & Time:21/05/2025, 7:11 AM. Duration: 0.5 min	Steel plate from clinker cooler dislodged and passed along with the clinker. Jammed in the DBC discharge chute, led to clinker fall on the silo top.	Kiln & Cooler halted by CCR Operator. Steel plate removed and jam cleared. Afterwards Kiln circuit started.	
4	Dust Collector Hopper Jam led to fugitive emissions Date & Time: 21/05/2025 9:15 AM. Duration: 1 min	Material flushed from the hopper on the belt while releasing jam, led to emission.	Controlled by manual intervention immediately by site supervisor.	

<p>5</p>	<p>Kiln PC Firing Coal flow was disturbed, resultant into feed rush in the Kiln. Date &amp; Time 30/05/2025 1:20 PM. Duration: 2 minutes</p>	<p>Immediate action taken to control uncontrolled flow.</p>	<p>Feed cut. Kiln halted and emissions controlled from the ESP. Incident reported through whatsapp app.as well as by e mail to HPSPCB Regional Office. <b>Attached as Annexure A.</b></p>	
<p>6</p>	<p>Cleaning job was under progress. Date &amp; Time :01/06/2025 - 5:25 PM Duration : 1-2 mins.</p>	<p>Housekeeping was under progress in the cement mill section. During the cleaning and material collection, material fall inadvertently by the manpower, led to fugitive emissions.</p>	<p>Site supervisor after noticing the fugitive emissions, intervened and halted the cleaning job.</p>	
<p>7</p>	<p>Grid Power Failure from Kangoo Substation (HPSEB) at 8:05 PM . Date &amp; Time : 03/06/2025 – 8:05 PM Duration: 35 minutes, Power resumed at 8:40 PM</p>		<p>Mail Intimation sent to HPSPCB <b>attached as Annexure B.</b></p>	
<p>8</p>	<p>Summer stormy condition led to fugitive emission. Date &amp; Time: 18/06/2025 - 3:00 PM. Duration:2-3 mins.</p>	<p>Pre monsoon stormy conditions led to fugitive emissions. wetting.</p>	<p>The water sprinklers were under operation and additionally water tankers were deployed for surface wetting.</p>	

9	Grid Power Failure from Kangoo Substation (HPSEB) at 9:18 PM . Date & Time : 29/06/2025 - 9:18 PM Duration: Three minutes, power resumed at 9:22 PM. <b>Letter attached as Annexure C.</b>	All of a sudden plant crash stopped due to the Grid power supply failure.	Plant circuit was emptied out, before taking fresh feed, though the situation was controlled after power failure with in couple of minutes.	
10	Steam emanating from the Stack. Mail Intimation provided to the HPSPCB Office. Date & Time : 23.07.2025 7:28 AM Duration : 10-15 minutes morning time.	Steam emanating from the Stack. <b>Attached as Annexure D1 &amp; D2.</b>	Due to the temperature change inside the mill and outside ambient air temperature difference, hot air condenses and water vapors emanates from the circuit.	
11	Mail Intimation to HPSPCB office for power failure from the Kangoo 132 Kv sub-Station on 27th July 2025. This resulted in an entire plant crash shutdown at 4:40 PM. The plant power resumed at 9:30 PM during the night.			<b>Attached as Annexure E.</b>
11	Mail Intimation to HPSPCB office dated 24.09.2025 about the raw meal conveying flap stuck up in the Cyclone #5 of Kiln Unit-I.			<b>Attached as Annexure F.</b>
12	Inertization circuit tripped. Due to this dust passed from the circuit. Date & Time: 4/10/2025 10:38:00 AM Duration : 20-30 seconds.	Dust led to bypass the circuit and generated fugitive emissions.	Damper closed. Emissions controlled.	

13	Kiln tripped at around 07:00 PM Feed take at 09:00 PM. Kiln under stabilization. Date & time : 4/10/2025 8:56:00 PM Duration : 2- 3 mins.	Kiln remained shutdown for two hours.	Kiln tripped due to the instrumentation malfunction.	
14	Kiln-2 Cooler fan & ESP fan tripped caused pressurization. Date & Time: 8/10/2025 Duration : 7:17:00 PM	Kiln stopped. Circuit emptied out gradually. Emissions controlled. Restarted and circuit normalized.	Kiln tripped due to instrumentation malfunction.	
15	Patch of fine clinker leads to fugitive emission, control within 10 minutes. Date & time : 14/10/2025, 5:36:00 PM .Duration : 3-4 mins	Fine clinker collected in bag filter got released without mixing with the clinker. Led to fugitive emissions	Fresh clinker started in the DBC and mixed with the fine dust. Emissions controlled.	
16-A	G-2 Clinker diverted to New Clinker silo but DBC discharge chute got jam, which leads fugitive emission. Clinker taken back In CSP & emission control. Date & Time: 21/10/2025 9:55:00 PM. Duration : 2 mins.	Material was accumulated underneath the DBC, led to fugitive emissions while DBC was started.	DBC stopped and clinker taken back into the old stockpile. Cleaning done underneath the DBC next morning. Emissions controlled. Before picture	

16-B	New Clinker silo but DBC discharge chute got jam , which leads fugitive emission. Clinker taken back In CSP & emission control. Date & Time: 21/10/2025 10:00:00 PM.	Circuit clean and dust free.	After Picture	
17	Mail Intimation to HPSPCB office dated 31.10.2025. Galgal Unit-I Cement Mill #5 AVMP Bag Filter hopper chute was got jammed. <b>Attached as Annexure G.</b>	Cement Mill #5 AVMP Bag Filter hopper chute was got jammed. It occurred due to the obstruction created to the material flow by the steel plate dislodged inside the hopper.	Stop the mill. Plate removed. Jam removed and material flow started. Controlled the emission.	
18	Bag house fan RPM reduce due to false indication. Date & Time : 05/11/2025 13:57 PM Duration :0.5 – 1 min.		Bag House RPM reduced to control emissions.	
19	Emission from fly ash bin area, deputed manpower to inspect & control emission. Date & Time : 07/11/2025 11:32 AM Duration :3 min.	Pipe punctured due to the abrasive nature of fly ash, fly ash released, generated fugitive emissions.	Circuit closed. Pipe repaired and re started. Emissions controlled.	
20	Mail Intimation to HPSPCB office dated 8th November 2025 for system got pressurized in the VRM Circuit of Line II and remedial measures taken thereon to control emissions.			<b>Attached as Annexure H.</b>

21	Clinker transport belt discharge chute jam , leads to spillage. Date & Time: 9/11/2025. Duration: 6:52:00AM	Clinker jammed and jam removed from the clinker belt	Clinker transport circuit stopped and emissions controlled.	
22	Clinker Silo top housekeeping & cleaning was under progress. Clinker silo top area housekeeping led to fugitive emissions.	Clinker fall inadvertently by the workers, led to fugitive emissions.	Activity stopped and material was filled into the silo. Emissions controlled.	
23	Clinker hopper overflow due to bin level sensor malfunction.		Feed cut. Bin level sensor checked. Rectified and emissions controlled.	
24	Leakage from DBC discharge chute. Date & Time : 15/11/2025 11:00 AM Duration – 1-2 mins		DBC stopped. Emissions controlled.	
25	Fly ash conveying line got jam , line clear & then started Duration : 10 seconds	Grass chocked the conveying line and fly ash released from the flange due to pressurization.	Immediately stopped by the site operator . Emissions controlled.	
26	Clinker DBC discharge chute belt area fugitive emission, stop corrected & started. Date & Time : 26/11/2025 5:24 PM Duration : 1-1.25 mins	Wear out steel plate dislodged from the dbc and stuck into the chute.	Steel plate removed manually. Jam cleared and clinker flow normalised.	

27	Cement mill-2 Dust collector hopper jam, led pressurization from fresh air damper. Date & Time : 28/11/2025 Duration :2 min	Cement mill-2 Dust collector hopper jam, leads pressurization from fresh air damper.	Jam removed. Fresh air damper closed.	
28	Fugitive emissions in the Gagal-I Clinker Silo circuit within the clinker transport and silo section. Date & Time : 12/12/2025 Time :3:05 PM.	The Clinker Silo bag filter tripped due to vibrations in the bag filter fan meant for the clinker silo venting. The vibration sensor was inspected. It was found that the sensor had been affected by a localized circuit disturbance or fan jerk.	The Maintenance Team and Instrument Mechanic visited the site to ascertain the root cause of the tripping. The Instrument Mechanic cleaned and re install the vibration sensor. Bag filter was re started and circuit was subsequently found to be free of dust.	 <p data-bbox="1019 814 1581 850">Intimation mail sent is attached as <b>annexure I</b>.</p>



# H.P. STATE POLLUTION CONTROL BOARD

Regional Office Bilaspur, Near HPPWD Rest House Dholra,  
Tehsil & Distt. Bilaspur (Himachal Pradesh)-174001  
pcbobilaspur2@gmail.com <http://hppcb.nic.in/>



No. PCB/RO/BLP/(4) ACC Ltd. Unit-1(Vol-XI)/2024- 1078  
To

Dated: 20/8/25

The Director Plant  
M/s ACC Ltd. (Gagal Cement Works)  
VPO Barmana, Tehsil Sadar, Distt. Bilaspur HP.

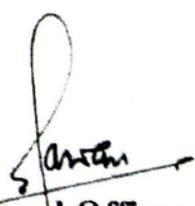
**Subject: Notice under Air (Prevention and Control of Pollution), 1981.**

This is in reference to the videos and photographs received from the local resident of VPO Barmana, Tehsil Sadar, Distt. Bilaspur (HP) through Whatsapp on dated 19.08.2025 showing the fugitive dust emissions and some pictures showing abnormal emissions from the stacks of your plant during odd hours. Photographs and videos clearly indicating that no coercive measures / actions have been taken by you to control fugitive emissions as well as stack emissions. *(Photographs & videos attached with email)*

Keeping aforementioned stated facts into consideration, you are hereby directed through this letter to explain your position w.r.t. failure to control fugitive emission as well as deviation in dust loaded flue gas emissions from stacks and further directed to immediately bring down all the parameters within prescribed standards along with maintenance of air pollution control devices (APCDs) and submit the compliance report of aforementioned directions within 02 days positively.

**Treat it as Urgent.**

**Encl:** Photographs & Videos

  
Regional Officer  
HPSPCB Regional Office Bilaspur  
01978-223550

o/c

1213



26  
**H.P. STATE POLLUTION CONTR BOARD**

Regional Office Bilaspur, Near HPPWD Rest House Dholra,

Tehsil & Distt: Bilaspur (Himachal Pradesh)-174001

E-mail : [pebrobilaspur2@gmail.com](mailto:pebrobilaspur2@gmail.com)

No. PCB/BLP (167) /O.A. No. 1332/2024- 913-14

Dated- 23/7/25

To

**The Superintending Engineer,  
HPSEBL Bilaspur,  
Distt Bilaspur.**

**Subject: Information w.r.t. Power Grid Failure .**

Sir,

This has reference to the observation made by joint committee constituted by Hon'ble NGT in O.A. No 1332 of 2024 titled as Kashmir Singh V/s State of H.P.

In this context, the latest inspection of M/s ACC Ltd. Village Barmana, Tehsil Sadar, Distt. Bilaspur was carried out on dated 14.07.2025. During the inspection, respective members of committee viz. Regional Director, CPCB Chandigarh, Er. Lalit Thakur, EE, PCB & Prof (Dr.) Indramani Dhada IIT Ropar has sought information on total number of power grid failures for last 6 months impacting Bilaspur including m/s ACC Ltd. such report shall also include duration of such failures and restoration of the same .

You are requested to kindly supply the information within 7 days, so that joint committee could be apprised accordingly.

Submitted information and further necessary action, please.

Yours faithfully,

Regional Officer

HPSPCB, Regional Office Bilaspur

Telephone No-01978-223550

**Copy to:**

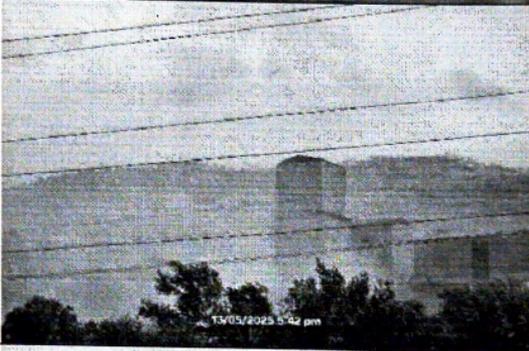
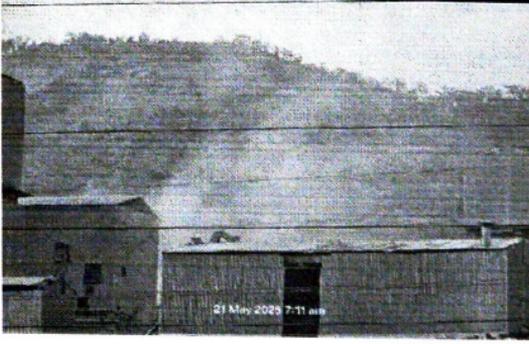
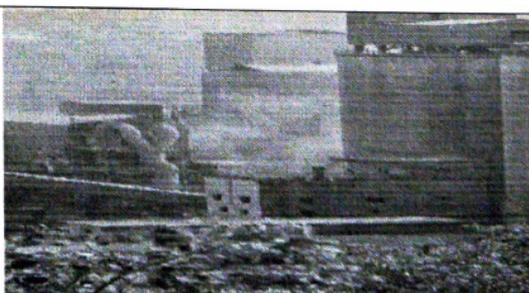
1. **Sh. Sandeep Sharma, DGM Environment, Associated Cement Companies Ltd. VPO Barmana, Tehsil Sadar Distt Bilaspur,** with request to further provide information of such power failures along with preventive measures taken by your unit to prevent fugitive dust emissions for last 6 months.

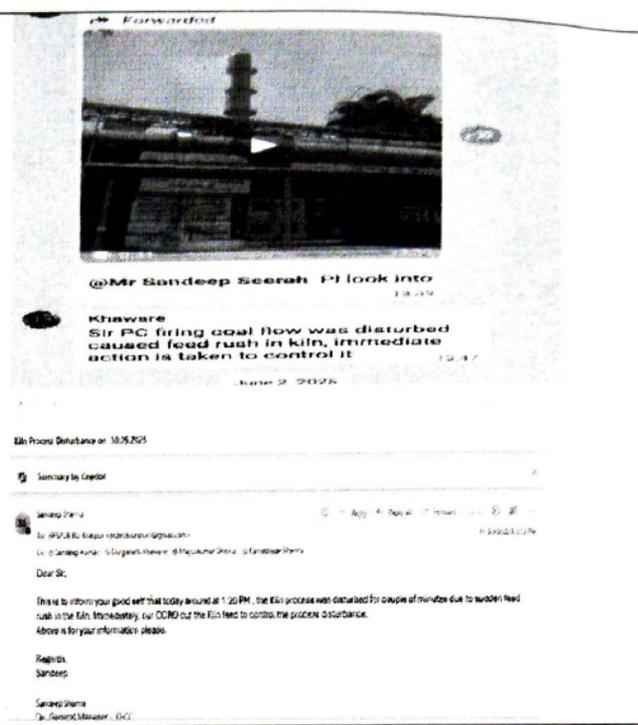
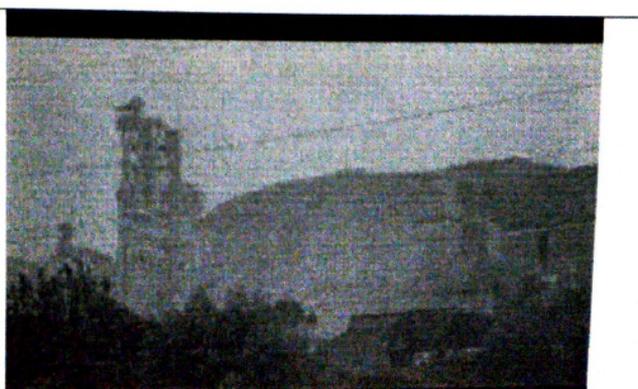
Regional Officer

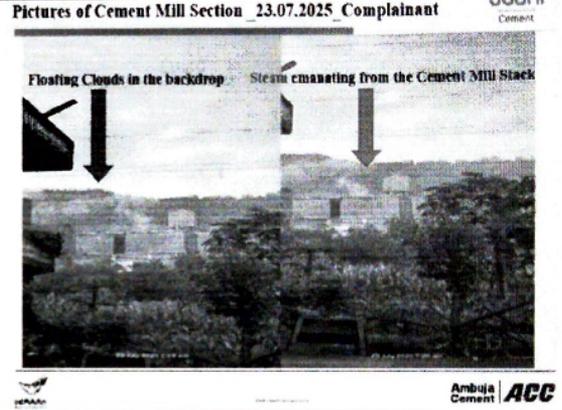
HPSPCB, Regional Office Bilaspur

Telephone No-01978-223550

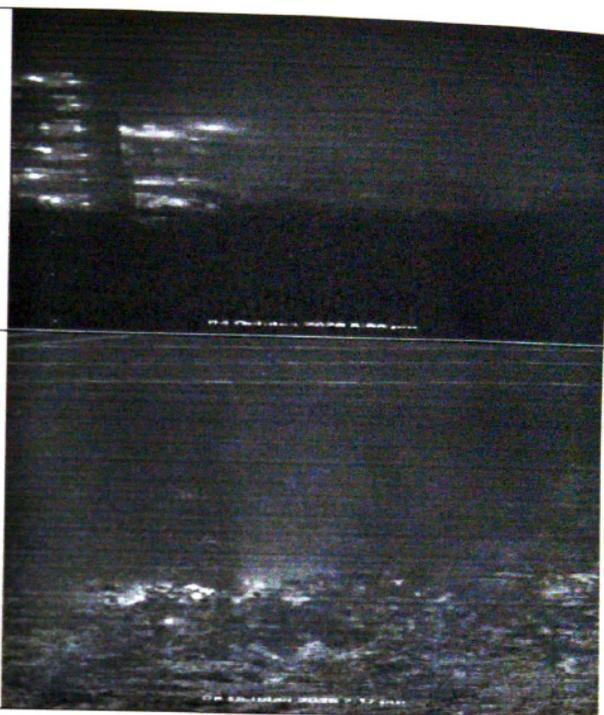
**Gagal Cement Works, ACC Limited, PO Barmana, Distt. Bilaspur (HP)**

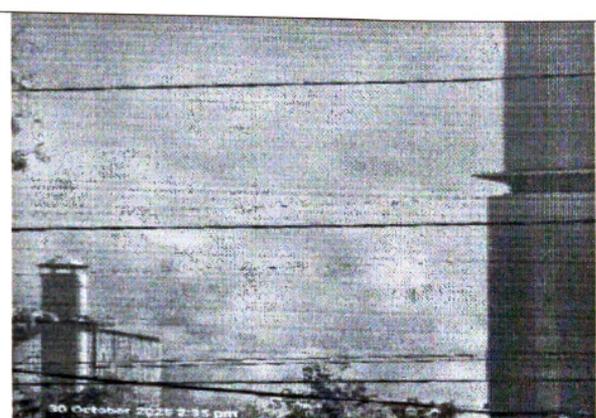
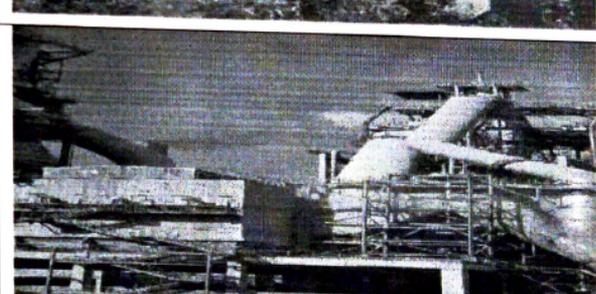
Sr.No.	Incidence Time & Date / Duration of Emission	Issue	Control Measures Taken	Picture
1	Raw Mill Silo Top air slide jammed and led to spillage & fugitive emissions. Date & Time:2/5/2025, 9:09:00 PM. Duration: 1-2 min	Foreign material blocked the air flow, along with the material. Material jammed led to oozing from the air slide.	Circuit stopped by the CCR Operator. Circuit emptied out , steel piece removed. Jam cleared.	
2	Heavy Stormy condition led fugitive emissions Date & Time: 13/05/2025, 5:42 PM, Duration: 2-3 min	Pre - Monsoon stormy conditions led to fugitive emissions.	The water sprinklers were under operation. Additionally, water tankers were deployed for wetting.	
3	Clinker DBC discharge chute jammed Date & Time:21/05/2025, 7:11 AM. Duration: 0.5 min	Steel plate from clinker cooler dislodged and passed along with the clinker. Jammed in the DBC discharge chute, led to clinker fall on the silo top.	Kiln & Cooler halted by CCR Operator. Steel plate removed and jam cleared. Afterwards Kiln circuit started.	
4	Dust Collector Hopper Jam led to fugitive emissions Date & Time: 21/05/2025 9:15 AM. Duration: 1 min	Material flushed from the hopper on the belt while releasing jam, led to emission.	Controlled by manual intervention immediately by site supervisor.	

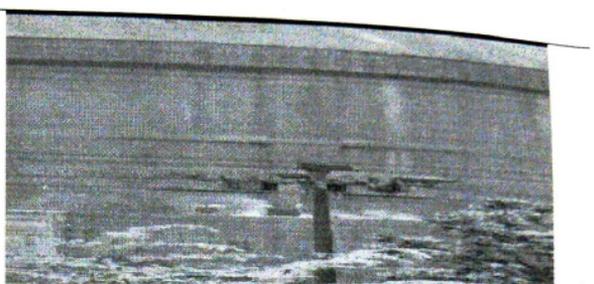
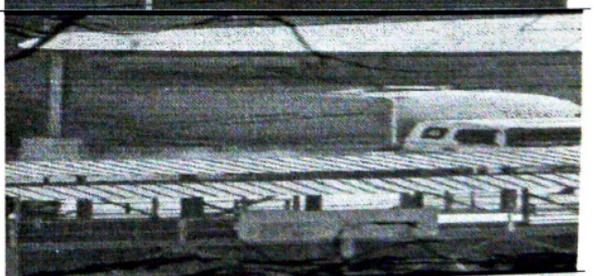
<p>5</p>	<p>Kiln PC Firing Coal flow was disturbed, resultant into feed rush in the Kiln. Date &amp; Time 30/05/2025 1:20 PM. Duration: 2 minutes</p>	<p>Immediate action taken to control uncontrolled flow.</p>	<p>Feed cut. Kiln halted and emissions controlled from the ESP. Incident reported through whatsapp app.as well as by e mail to HPSPCB Regional Office. <b>Attached as Annexure A.</b></p>	
<p>6</p>	<p>Cleaning job was under progress. Date &amp; Time :01/06/2025 - 5:25 PM Duration : 1-2 mins.</p>	<p>Housekeeping was under progress in the cement mill section. During the cleaning and material collection, material fall inadvertently by the manpower, led to fugitive emissions.</p>	<p>Site supervisor after noticing the fugitive emissions, intervened and halted the cleaning job.</p>	
<p>7</p>	<p>Grid Power Failure from Kangoo Substation (HPSEB) at 8:05 PM . Date &amp; Time : 03/06/2025 - 8:05 PM Duration: 35 minutes, Power resumed at 8:40 PM</p>		<p>Mail Intimation sent to HPSPCB <b>attached as Annexure B.</b></p>	
<p>8</p>	<p>Summer stormy condition led to fugitive emission. Date &amp; Time: 18/06/2025 - 3:00 PM. Duration:2-3 mins.</p>	<p>Pre monsoon stormy conditions led to fugitive emissions. wetting.</p>	<p>The water sprinklers were under operation and additionally water tankers were deployed for surface wetting.</p>	

9	Grid Power Failure from Kangoo Substation (HPSEB) at 9:18 PM . Date & Time : 29/06/2025 - 9:18 PM Duration: Three minutes, power resumed at 9:22 PM. <b>Letter attached as Annexure C.</b>	All of a sudden plant crash stopped due to the Grid power supply failure.	Plant circuit was emptied out, before taking fresh feed, though the situation was controlled after power failure with in couple of minutes.	
10	Steam emanating from the Stack. Mail Intimation provided to the HPSPCB Office. Date & Time : 23.07.2025 7:28 AM Duration : 10-15 minutes morning time.	Steam emanating from the Stack. <b>Attached as Annexure D1 &amp; D2.</b>	Due to the temperature change inside the mill and outside ambient air temperature difference, hot air condenses and water vapors emanates from the circuit.	<p>Pictures of Cement Mill Section 23.07.2025 Complainant</p> 
11	Mail Intimation to HPSPCB office for power failure from the Kangoo 132 Kv sub-Station on 27th July 2025. This resulted in an entire plant crash shutdown at 4:40 PM. The plant power resumed at 9:30 PM during the night.			<b>Attached as Annexure E.</b>
11	Mail Intimation to HPSPCB office dated 24.09.2025 about the raw meal conveying flap stuck up in the Cyclone #5 of Kiln Unit-I.			<b>Attached as Annexure F.</b>
12	Inertization circuit tripped. Due to this dust passed from the circuit. Date & Time: 4/10/2025 10:38:00 AM Duration : 20-30 seconds.	Dust led to bypass the circuit and generated fugitive emissions.	Damper closed. Emissions controlled.	

13	Kiln tripped at around 07:00 PM Feed take at 09:00 PM. Kiln under stabilization. Date & time : 4/10/2025 8:56:00 PM Duration : 2- 3 mins.	Kiln remained shutdown for two hours.	Kiln tripped due to the instrumentation malfunction.
14	Kiln-2 Cooler fan & ESP fan tripped caused pressurization. Date & Time: 8/10/2025 Duration : 7:17:00 PM	Kiln stopped. Circuit emptied out gradually. Emissions controlled. Restarted and circuit normalized.	Kiln tripped due to instrumentation malfunction.
15	Patch of fine clinker leads to fugitive emission, control within 10 minutes. Date & time : 14/10/2025, 5:36:00 PM .Duration : 3-4 mins	Fine clinker collected in bag filter got released without mixing with the clinker. Led to fugitive emissions	Fresh clinker started in the DBC and mixed with the fine dust. Emissions controlled.
16-A	G-2 Clinker diverted to New Clinker silo but DBC discharge chute got jam, which leads fugitive emission. Clinker taken back In CSP & emission control. Date & Time: 21/10/2025 9:55:00 PM. Duration : 2 mins.	Material was accumulated underneath the DBC, led to fugitive emissions while DBC was started.	DBC stopped and clinker taken back into the old stockpile. Cleaning done underneath the DBC next morning. Emissions controlled. Before picture



16-B	New Clinker silo but DBC discharge chute got jam , which leads fugitive emission. Clinker taken back In CSP & emission control. Date & Time: 21/10/2025 10:00:00 PM.	Circuit clean and dust free.	After Picture	
17	Mail Intimation to HPSPCB office dated 31.10.2025. Gagal Unit-I Cement Mill #5 AVMP Bag Filter hopper chute was got jammed. <b>Attached as Annexure G.</b>	Cement Mill #5 AVMP Bag Filter hopper chute was got jammed. It occurred due to the obstruction created to the material flow by the steel plate dislodged inside the hopper.	Stop the mill. Plate removed. Jam removed and material flow started. Controlled the emission.	
18	Bag house fan RPM reduce due to false indication. Date & Time : 05/11/2025 13:57 PM Duration :0.5 – 1 min.		Bag House RPM reduced to control emissions.	
19	Emission from fly ash bin area, deputed manpower to inspect & control emission. Date & Time : 07/11/2025 11:32 AM Duration :3 min.	Pipe punctured due to the abrasive nature of fly ash, fly ash released, generated fugitive emissions.	Circuit closed. Pipe repaired and re started. Emissions controlled.	
20	Mail Intimation to HPSPCB office dated 8th November 2025 for system got pressurized in the VRM Circuit of Line II and remedial measures taken thereon to control emissions.			<b>Attached as Annexure H.</b>

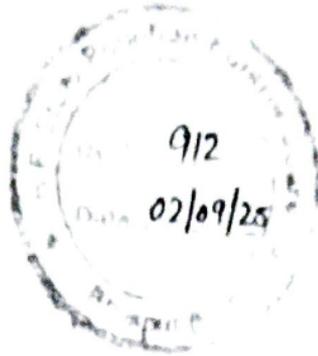
21	Clinker transport belt discharge chute jam , leads to spillage. Date & Time: 9/11/2025. Duration: 6:52:00AM	Clinker jammed and jam removed from the clinker belt	Clinker transport circuit stopped and emissions controlled.	
22	Clinker Silo top housekeeping & cleaning was under progress. Clinker silo top area housekeeping led to fugitive emissions.	Clinker fall inadvertently by the workers, led to fugitive emissions.	Activity stopped and material was filled into the silo. Emissions controlled.	
23	Clinker hopper overflow due to bin level sensor malfunction.		Feed cut. Bin level sensor checked. Rectified and emissions controlled.	
24	Leakage from DBC discharge chute. Date & Time : 15/11/2025 11:00 AM Duration - 1-2 mins		DBC stopped. Emissions controlled.	
25	Fly ash conveying line got jam , line clear & then started Duration : 10 seconds	Grass chocked the conveying line and fly ash released from the flange due to pressurization.	Immediately stopped by the site operator . Emissions controlled.	
26	Clinker DBC discharge chute belt area fugitive emission, stop corrected & started. Date & Time : 26/11/2025 5:24 PM Duration : 1-1.25 mins	Wear out steel plate dislodged from the dbc and stuck into the chute.	Steel plate removed manually. Jam cleared and clinker flow normalised.	

27	Cement mill-2 Dust collector hopper jam, led pressurization from fresh air damper. Date & Time : 28/11/2025 Duration :2 min	Cement mill-2 Dust collector hopper jam, leads pressurization from fresh air damper.	Jam removed. Fresh air damper closed.	
28	Fugitive emissions in the Gagal-I Clinker Silo circuit within the clinker transport and silo section. Date & Time : 12/12/2025 Time :3:05 PM.	The Clinker Silo bag filter tripped due to vibrations in the bag filter fan meant for the clinker silo venting. The vibration sensor was inspected. It was found that the sensor had been affected by a localized circuit disturbance or fan jerk.	The Maintenance Team and Instrument Mechanic visited the site to ascertain the root cause of the tripping. The Instrument Mechanic cleaned and re install the vibration sensor. Bag filter was re started and circuit was subsequently found to be free of dust.	 Intimation mail sent is attached as <b>annexure I</b> .

**ACC Limited**  
Cement

ACC/GCW/ENV/25/08/06

The Regional Officer,  
H P State Pollution Control Board,  
Near HPPWD Rest House, Dholra,  
Bilaspur -174001



23<sup>rd</sup> August 2025

**Subject: - Notice under Air (Prevention and Control of Pollution), 1981.**

Dear Sir,

This is in reference to the subject matter and letter # PCB/RO/BLP/(4) ACC Ltd. Unit-1(Vol-XI)/2024 - 1078 dated 20/08/2025. The letter was shared with the videos and pictures taken by a close by resident. In one of the pictures, the emissions from the stack were shown. We would like to inform your good self that, on 19<sup>th</sup> & 20<sup>th</sup> August 2025, the Cement Mill#3&4 were being operated for grinding OPC cement. To control the cement temperature, water spray is operated at certain temperature inside the mill during grinding. While the hot gases are vent out to the open atmosphere, hot gases get condensed and released in the form of steam or vapors. These vapors get eliminated after a certain travel into the atmosphere and subsequently vanishes. We are attaching herewith the Opacity Monitors reports of dated 19<sup>th</sup> & 20<sup>th</sup> August 2025 which are showing the emission were well within the prescribed norms. The photographs of the emissions from the stack shown are only water vapors and not the dust emissions.

Further, another picture and video of dated 20<sup>th</sup> August 2025 was shared, was of fugitive emission, emanated due to the cleaning inside the CF Silo, which were only within the localized area. As the Kiln - II was under breakdown and was started on 20<sup>th</sup> August 2025, and therefore, after the plant start up, cleaning process was under progress. It was also witnessed by the HPSPCB officials during their plant visit on dated 20<sup>th</sup> August 2025. After cleaning, the area is dust free and housekeeping has been maintained.

ACC Limited  
Gagal Cement Works  
VPO Barmana, Tehsil Sader  
Distt. Bilaspur 174 013  
Himachal Pradesh, India

www.acclimited.com

CIN: L26940MH1936PLC002515

Registered Office: Cement House, 121, Maharashtra Kanyo Road, Mumbai-400 020, Maharashtra, India

*F.R.*  
*[Signature]*  
30/8/25

*M. keep stack rigid on the unit.*

*[Signature]*  
10/05  
18/06  
*[Signature]*

We assure your good self of our commitment to environment protection/conservation of environment as we are firm believer of sustainable development. This is for the sake of information & record please. Kindly acknowledge receipt of the same.

Thanking you,

Yours faithfully,

For ACC Limited,



**Deputy General Manager (Environment)**

**Gagal Cement Works**

Encl:- As Stated



---

**Kiln Process Disturbance on 30.05.2025**

---

From Sandeep Sharma <SANDEEP.SHARMA9@adani.com>

Date Fri 5/30/2025 2:12 PM

To HPSPCB RO Bilaspur <pcbrobilaspur1@gmail.com>

Cc Sandeep Kumar <sandeep.seerah@adani.com>; Durganath Khaware <durganath.khaware@adani.com>;  
Mayurkumar Dhokia <mayur.dhokia@adani.com>; Kameshwar Sharma <kameshwar.sharma@adani.com>

Dear Sir,

This is to inform your good self that today around at 1:20 PM , the Kiln process was disturbed for couple of minutes due to sudden feed rush in the Kiln. Immediately, our CCRO cut the Kiln feed to control the process disturbance.

Above is for your information please.

Regards,  
Sandeep

Sandeep Sharma  
Dy. General Manager - EECC,  
Gagal Cement Works, ACC Limited,  
PO Barmana - 174 013, Distt. Bilaspur,  
Himachal Pradesh.  
Fax +91-1978-244067, Mobile +91-98166-16912  
sandeep.sharma9@adani.com  
www.adani.com

This e-mail is confidential and intended only for the use of the above named addressee. If you have received this e-mail in error, please delete it immediately and notify us by e-mail or telephone.



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**Power failure from 132 kV Kangoo sub station**

---

From Sandeep Sharma <SANDEEP.SHARMA9@adani.com>

Date Wed 6/4/2025 10:13 AM

To HPSPCB RO Bilaspur <pcbobilaspur1@gmail.com>

Cc Sandeep Kumar <sandeep.seerah@adani.com>; Durganath Khaware <durganath.khaware@adani.com>; Parmanand Rai <PARAMANAND.RAI@adani.com>; Ashok Kumar <ashok.k@adani.com>; Kameshwar Sharma <kameshwar.sharma@adani.com>

Dear Sir,

This is to inform your good self that due to the bad weather and heavy rainfall in the region, Kilns of both the plants were tripped at 8:05 PM due to the power failure from the Kangoo132 Kv sub-Station at 8:00 PM on 3rd June 2025.

After resuming power , the Kilns were started at 09:40 PM of 3rd June 2025.

This is for your information please.

Regards,  
Sandeep

Sandeep Sharma  
Dy. General Manager - EECC,  
Gagal Cement Works, ACC Limited,  
PO Barmana - 174 013, Distt. Bilaspur,  
Himachal Pradesh.  
Fax +91-1978-244067, Mobile +91-98166-16912  
sandeep.sharma9@adani.com  
www.adani.com

This e-mail is confidential and intended only for the use of the above named addressee. If you have received this e-mail in error, please delete it immediately and notify us by e-mail or telephone.

# adani

Cement

ACC/GCW/ENV/25/07/28

28<sup>th</sup> July 2025

The Regional Officer,  
H P State Pollution Control Board,  
Near HPPWD Rest House, Dholra,  
Bilaspur -174001

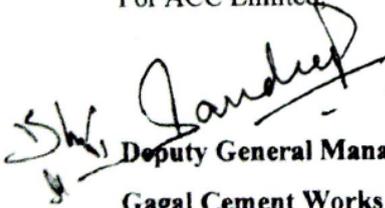
Sub : Information w.r.t. Power Grid Failure.

Dear Sir,

This is in reference to the subject matter and letter #PCB/BLP(167)/O.A. No. 1332/2024-91314 dated 23<sup>rd</sup> July 2025 vide which your good self have asked us to provide the information on the Power Grid Failure and measures taken thereon.

Please find attached herewith the data summarized as advised. Kindly acknowledge the receipt of the same.

Thanking you,  
Yours faithfully,  
For ACC Limited,

  
Deputy General Manager (Environment)

Gagal Cement Works

Encl:- As Stated

dc

ACC Limited  
Gagal Cement Works  
VPO Barmana, Tehsil Sadar  
Distt. Bilaspur 174 013  
Himachal Pradesh, India

[www.acclimited.com](http://www.acclimited.com)

Received  

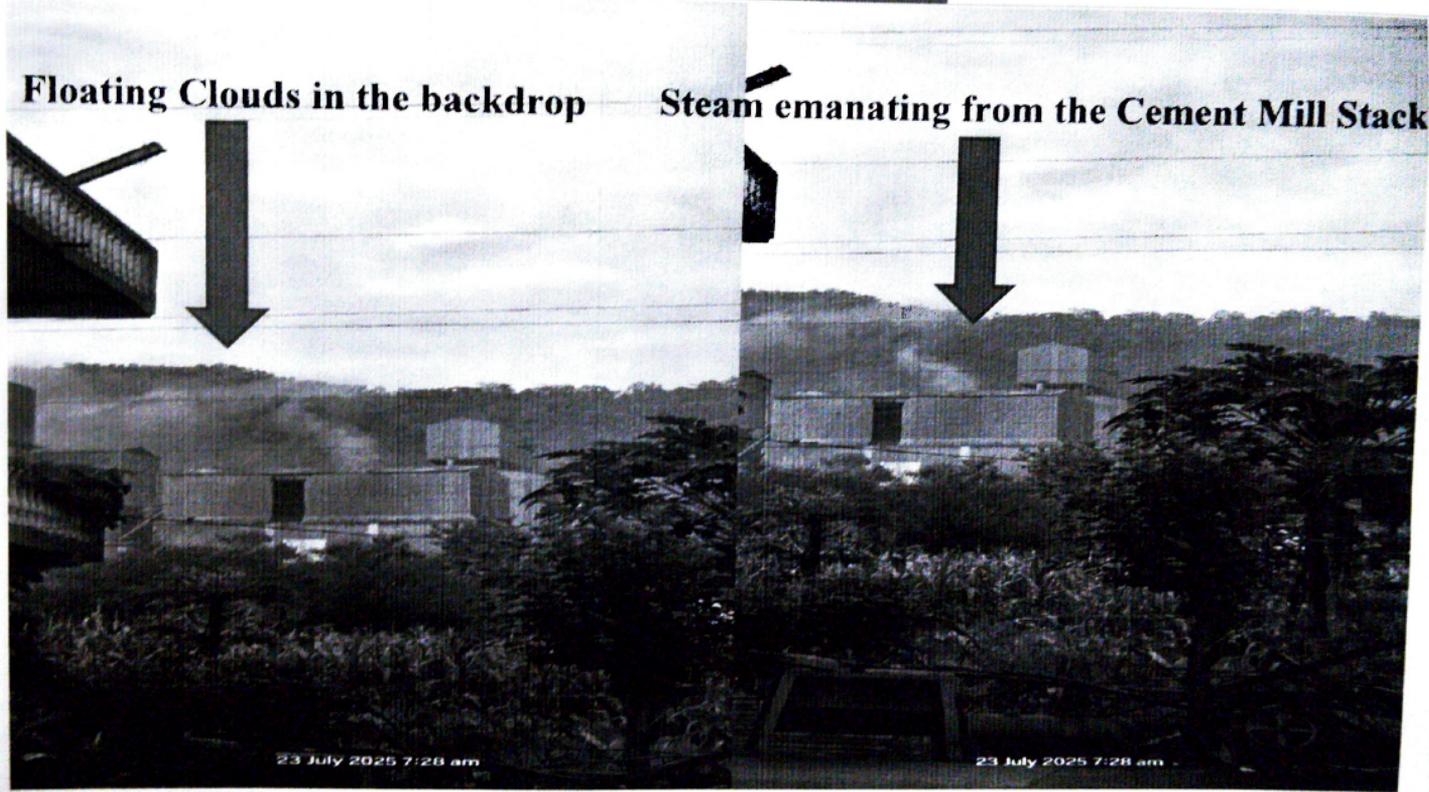

01/8/25  
Despatcher  
HP State Pollution Control Board  
Distt. Bilaspur (HP)

CIN: L26940MH1936PLC002515

Registered Office: Cement House, 121, Maharshi Karve Road, Mumbai 400 020, Maharashtra, India

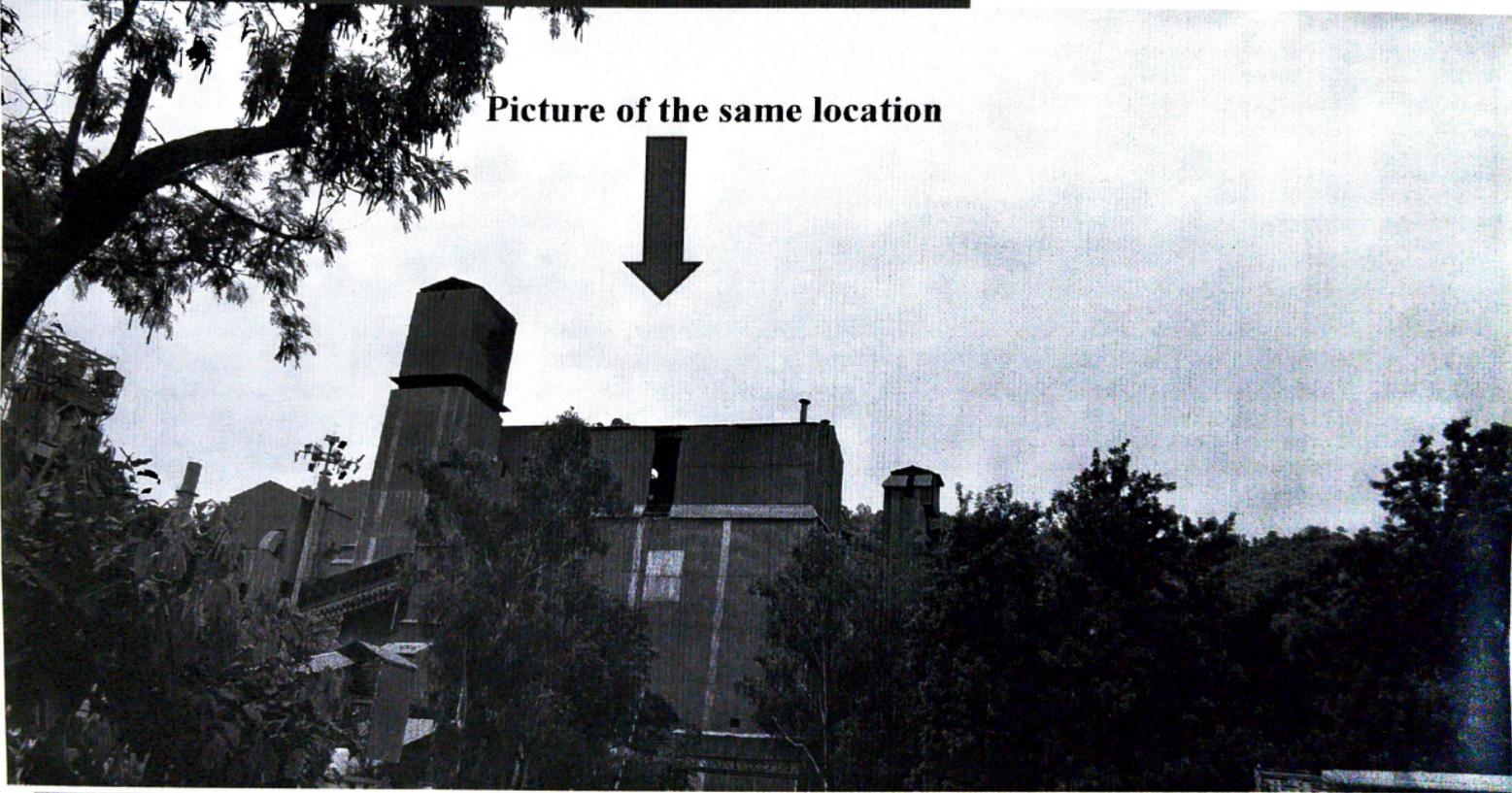
**Gagal Cement works**  
**ACC Limited**  
 Fugitive Dust Emission In plant

<b>Date</b>	<b>From</b>	<b>To</b>	<b>Reason/Remarks</b>
30.05.2024	1:20 PM	1:30 PM	K-2 Process disturb due to sudden feed rush
21.11.2024	6:30 AM	6:45 AM	Power trip from Kangu
11.01.2025	7:00 AM	7:15 AM	Kiln-1 Stopped due to Red spot , started & under stablization
17.01.2025	5:00 PM	5:15 PM	Kiln-2 Stopped due to cyclone bricks failure,cyclone jam
14.02.2025	3:00 PM	3:10 PM	Kiln-2 started after annual shutdown activity
23.02.2025	8:15 AM	8:20 AM	Kiln-1 process disturbance due to coating buildup feed cut
12.03.2025	1:10 PM	1:25 PM	Kiln-1 Stop due to roller bearning temp high
20.03.2025	5:24 PM	5:36 PM	Kiln-2 Stop for Clinker cooler breakdown
16.04.2025	10:36 PM	10:41 PM	Power blackout, Entire process stop
01.05.2025	6:30 PM	10:30 PM	Power blackout, Entire process stop
02.05.2025	9:07 AM	9:11 AM	Raw mill top air slide jam lead to spillage 7 fugitive emission
03.05.2025	9:40 AM	10:00 AM	K-1 Coating rush & process disturb
13.05.2025	5:42 PM	6:10 PM	Extreme atormy condition led fugitive emission
21.05.2025	9:10 AM	9:21 AM	CM-5 Dust collector hopper jam lead to fugitive emission
21.05.2025	7:08 AM	7:20 AM	Clinker DBC discharge chute jammed
03.06.2025	8:05 PM	9:40 PM	Power trip from Kangu
30.05.2025	1:25 PM	1:50 PM	PC firing coal flow was disturbed
01.06.2025	5:22 PM	5:35 PM	Housekeeping job under progress in packing house
13.06.2025	2.00 PM	2.10 PM	Power trip from Kangu
18.06.2025	4.25 PM	4.50 PM	Extreme atormy condition led fugitive emission
29.06.2025	9:18 PM	9:22 PM	Power trip from Kangu

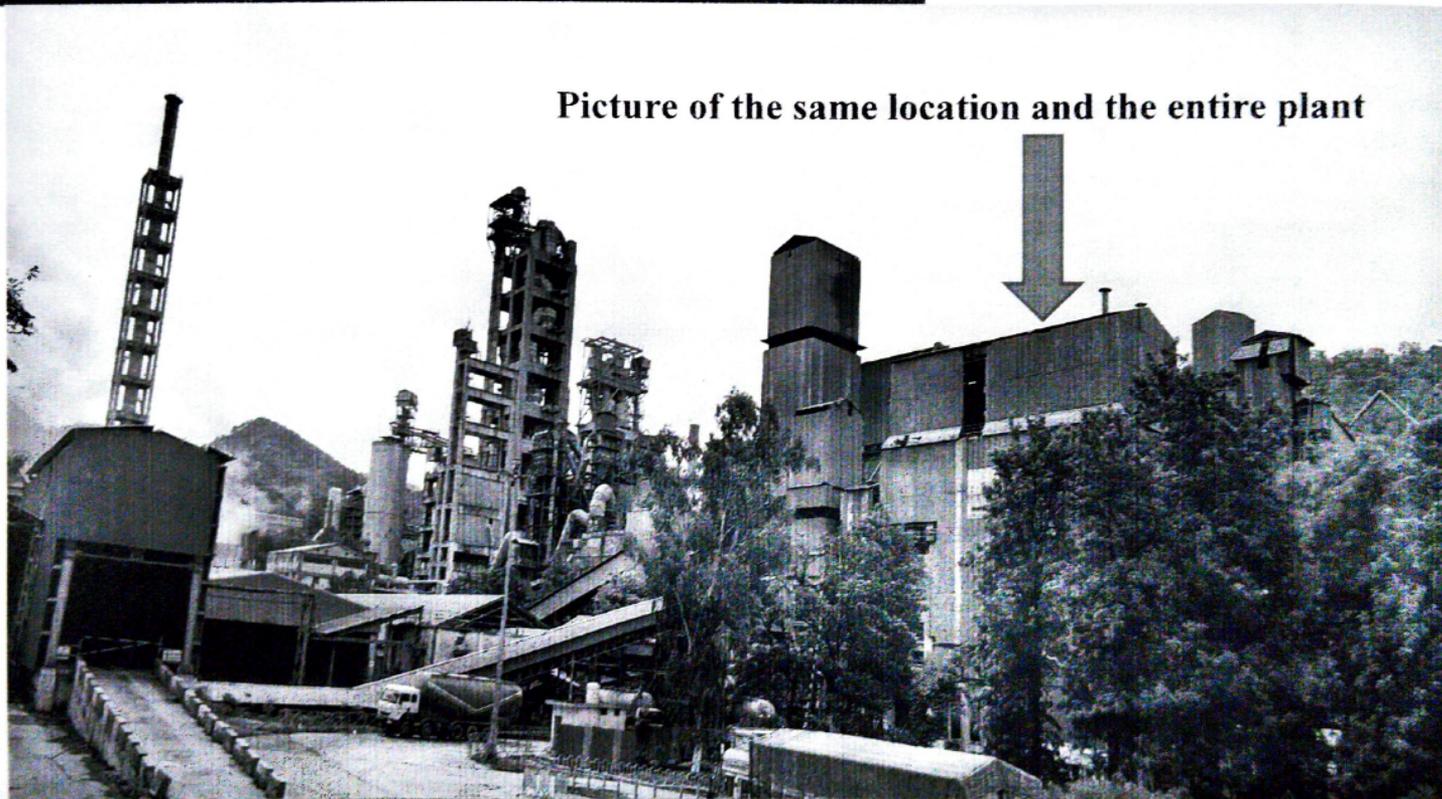


**Picture Cement Mill Section \_23.07.2025\_ Plant & Village Boundary**

Picture of the same location

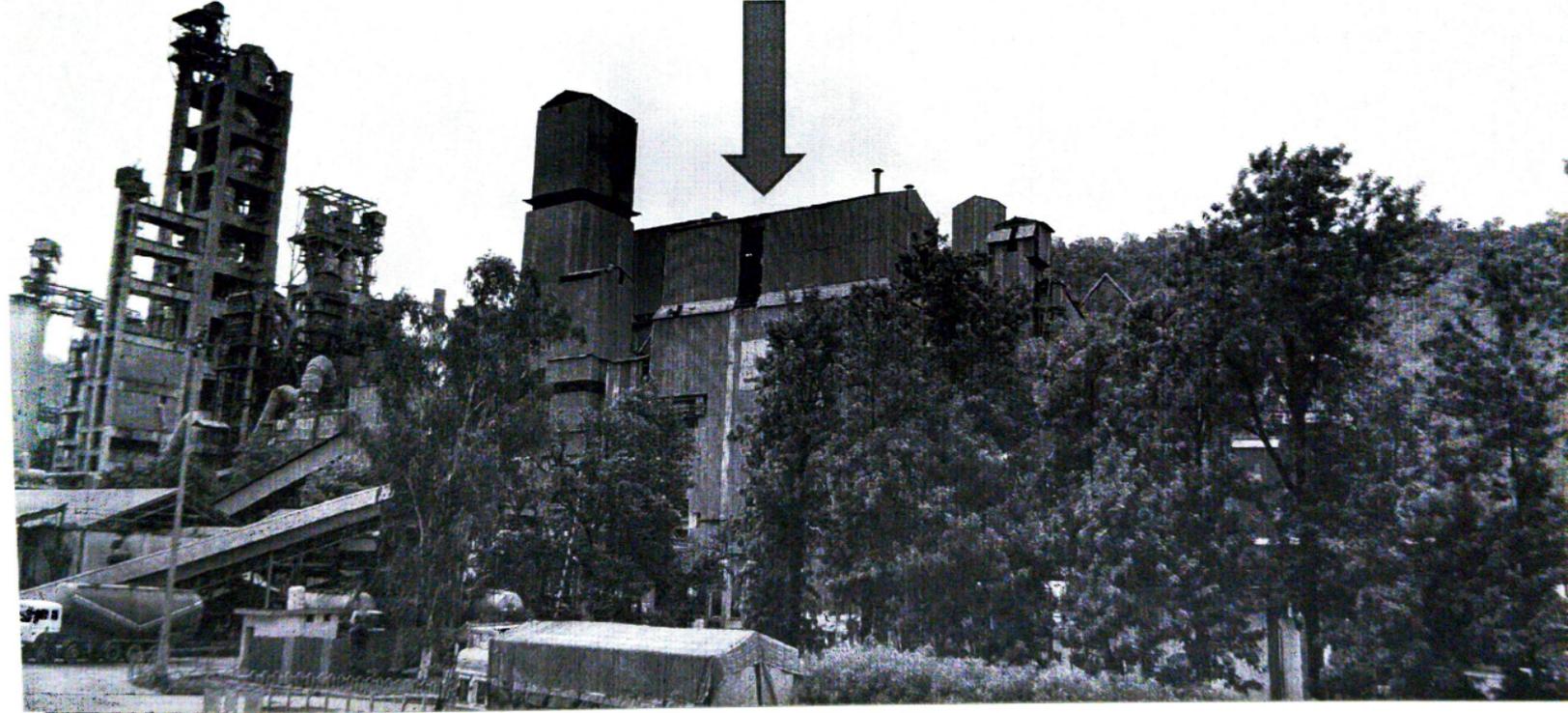


Picture of the same location and the entire plant



# Picture of Plant & Cement Mill Section \_23.07.2025\_ Village Boundary

Picture of the same location and the entire plant



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**Power failure from the Kangoo132 KV sub-Station**

---

**From** Sandeep Sharma <SANDEEP.SHARMA9@adani.com>

**Date** Tue 7/29/2025 9:57 AM

**To** HPSPCB RO Bilaspur <pcbrobilaspur1@gmail.com>

**Cc** Mahaveer Singh Bolia <MAHAVEERSINGH.BOLIA@adani.com>; Mayurkumar Dhokia <mayur.dhokia@adani.com>; Durganath Khaware <durganath.khaware@adani.com>; Parmanand Rai <PARAMANAND.RAI@adani.com>; Ashok Kumar <ashok.k@adani.com>

Dear Sir,

This is to inform your good self that due to some technical snag , there was a power failure from the Kangoo132 Kv sub-Station on 27<sup>th</sup> July 2025. This resulted in an entire plant crash shutdown at 4:40 PM. The plant power resumed at 9:30 PM during the night.

Thereafter, one by one plants were started. Line 1 was started at 1:05 AM and Line 2 was started at 2:30 AM respectively on 28<sup>th</sup> July 2025. However, as the plant was crash shutdown, subsequently it took the entire day of 28<sup>th</sup> July 2025 to get the plant stabilize.

Now, the plant is stabilized and is under operation. This is for your information please.

Regards,  
Sandeep

Sandeep Sharma  
Dy. General Manager - EECC,  
Gagal Cement Works, ACC Limited,  
PO Barmana - 174 013, Distt. Bilaspur,  
Himachal Pradesh.  
Fax +91-1978-244067, Mobile +91-98166-16912  
sandeep.sharma9@adani.com  
www.adani.com

This e-mail is confidential and intended only for the use of the above named addressee. If you have received this e-mail in error, please delete it immediately and notify us by e-mail or telephone.

From Sandeep Sharma <SANDEEP.SHARMA9@adani.com>

Date Wed 9/24/2025 12:18 PM

To HPSPCB RO Bilaspur <pcbobilaspur2@gmail.com>

Cc Mahaveer Singh Bolia <MAHAVEERSINGH.BOLIA@adani.com>; Durganath Khaware <durganath.khaware@adani.com>; Dr. Pramod Ranjan <Pramod.Ranjan@adani.com>; Kameshwar Sharma <kameshwar.sharma@adani.com>; Mayurkumar Dhokia <mayur.dhokia@adani.com>

📎 1 attachment (2 MB)

Screenshot\_20250924-120431.Photos.png;

Dear Sir,

This is to inform your good self that today around at 6:35 AM, the raw meal conveying flap stuck up in the Cyclone #5 of Kiln Unit-I.

Due to this, raw meal accumulated in the cyclone and sudden material released from cyclone, caused the material rush into the Kiln.

The Kiln process experienced a brief disturbance due to a sudden influx of feed. Promptly, our CCR operator halted the Kiln feed to mitigate the disruption. Within a few minutes, the process was stabilized. Subsequently, the stack was clear and clean. For your reference, please find attached a photograph taken post-stabilization.

Above is for your good self's information please.

Regards,  
Sandeep

From Sandeep Sharma <SANDEEP.SHARMA9@adani.com>

Date Fri 10/31/2025 11:47 AM

To HPSPCB RO Bilaspur <pcbobilaspur2@gmail.com>

Cc Mahaveer Singh Bolia <MAHAVEERSINGH.BOLIA@adani.com>; Durganath Khaware <durganath.khaware@adani.com>; Mayurkumar Dhokia <mayur.dhokia@adani.com>; Ankit Dhiman <ANKIT.DHIMAN@adani.com>; Kameshwar Sharma <kameshwar.sharma@adani.com>

Dear Sir,

On 30th October 2025 at about 4:45 PM, Gagal Unit-I Cement Mill #5 AVMP Bag Filter hopper chute was got jammed. It occurred due to the obstruction created to the material flow by the steel plate dislodged inside the hopper.

During the removal of jam and steel plate, material rushed from the circuit for some time and led to localized fugitive emissions. The plate was removed manually by the shift supervisor.

After jam removal the circuit was re started with normalized operation.

This is for your good self's information please.

Regards,  
Sandeep

Sandeep Sharma  
Dy. General Manager - EECC,  
Gagal Cement Works, ACC Limited,  
PO Barmana - 174 013, Distt. Bilaspur,  
Himachal Pradesh.  
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**VRM Kiln Process disturbance on 08.11.2025**

---

**From** Sandeep Sharma <SANDEEP.SHARMA9@adani.com>

**Date** Sat 11/8/2025 4:59 PM

**To** HPSPCB RO Bilaspur <pcbrobilaspur2@gmail.com>

**Cc** Mukesh Saxena <Mukesh.Saxena@adani.com>; Mahaveer Singh Bolia <MAHAVEERSINGH.BOLIA@adani.com>;  
Durganath Khaware <durganath.khaware@adani.com>; Mayurkumar Dhokia <mayur.dhokia@adani.com>;  
Kameshwar Sharma <kameshwar.sharma@adani.com>

Dear Sir,

This is to inform your good self that today afternoon there was a system got pressurized in the VRM Circuit of Line II. Due to which fugitive emissions emanate from the circuit for a couple of minutes. The Kiln Operator got the alarm immediately and cut the VRM & Kiln feed. After the action was taken, the circuit was emptied out gradually and taken the feed again.

The plant got stabilized within a couple of minutes. This is for your good self's information please.

Regards,  
Sandeep Sharma

12/14/25, 7:17 PM

Sent Items - Sandeep Sharma - Outlook

 Outlook

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**Fugitive emissions in the Gagal-I Clinker Silo Circuit**

---

**From** Sandeep Sharma <SANDEEP.SHARMA9@adani.com>**Date** Sat 12/13/2025 12:05 PM**To** HPSPCB RO Bilaspur <pcbrobilaspur2@gmail.com>**Cc** Mahaveer Singh Bolia <MAHAVEERSINGH.BOLIA@adani.com>; Durganath Khaware <durganath.khaware@adani.com>; Mayurkumar Dhokia <mayur.dhokia@adani.com>; Ashok Kumar <ashok.k@adani.com>; Parmanand Rai <PARAMANAND.RAI@adani.com>; Bhupesh Kumar <bhupesh.kumar@adani.com>; Kameshwar Sharma <kameshwar.sharma@adani.com>

Dear Sir,

I wish to bring to your attention an incident of fugitive emissions that occurred yesterday afternoon within the clinker transport and silo section. Upon investigation by the Central Control Room Operator (CCRO), it was determined that the Clinker Silo bag filter experienced a trip due to elevated vibrations during the shift changeover. Specifically, fan #08FN19, associated with HAC code 491FN3, was identified as having tripped due to the high vibrations. This bag filter is meant for the venting the clinker silo.

The issue was promptly reported by the CCR Operator to the Maintenance Team. The Maintenance Team, comprising an Instrument Mechanic and Mechanical Maintenance personnel, immediately visited the site to ascertain the root cause of the tripping. During their assessment, the bag filter impeller was checked for any imbalances, and the vibration sensor was thoroughly inspected. It was found that the sensor had been affected by a localized circuit disturbance or fan jerk.

The Instrument Mechanic proceeded to clean and reinstall the vibration sensor. Following this intervention, the bag filter was restarted, and the clinker circuit was subsequently found to be free of dust.

Regards,  
Sandeep Sharma

Sandeep Sharma  
Dy. General Manager - EECC,  
Gagal Cement Works, ACC Limited,  
PO Barmana - 174 013, Distt. Bilaspur,  
Himachal Pradesh.  
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sandeep.sharma9@adani.com  
www.adani.com

This e-mail is confidential and intended only for the use of the above named addressee. If you have received this e-mail in error, please delete it immediately and notify us by e-mail or telephone.



Legal Cell &lt;legalcellhppcb@gmail.com&gt;

**Fwd: Report regarding OA No. 1332/2024 as the matter to be listed on 17.12.2025 for final hearing.**

1 message

HPSPCB RO Bilaspur <pcbobilaspur2@gmail.com>  
To: Legal Cell <legalcellhppcb@gmail.com>

Tue, Dec 16, 2025 at 11:01 AM

----- Forwarded message -----

From: **Narender Sharma** <narendersharma.cpcb@nic.in>  
Date: Tue, Dec 16, 2025 at 6:50 AM  
Subject: Re: Report regarding OA No. 1332/2024 as the matter to be listed on 17.12.2025 for final hearing.  
To: HPSPCB RO Bilaspur <pcbobilaspur2@gmail.com>  
Cc: Consent Division HPSPCB <consenthpspcb03@gmail.com>, idhada <idhada@iitrpr.ac.in>

Sir,

I may not be able to sign this report as a member representing CPCB, in the present form, as the content of the report is not in line with the facts, directions of Hon'ble NGT and the findings of the Joint Committee.

I need time to review it and incorporate my comments. As informed yesterday, I am in Srinagar from 15th to 19th Dec, 2025 in connection with 02 other NGT matters, to comply with the directions of Hon'ble NGT.

As the matter is listed for 17th Dec, 2025 and if the two members are in agreement with the conclusions drawn in the report, it may be signed by 02 members and filed. However, it may be clearly mentioned in the report that Draft report was circulated to review by the members, on 15th Dec, 2025 and CPCB member could not review it due to reasons mentioned above.

It is OK with me if this email of mine is attached with the report signed by the two members, if required.

Regards,

Narender

----- On Mon, 15 Dec 2025 17:14:07 +0530 HPSPCB RO Bilaspur <pcbobilaspur2@gmail.com> wrote ----

 Annexure 1- 6.pdf

--  
Respected Sir/Madam,

Please find the report attached herewith for the favor of your kind perusal and further necessary signature please on as the Hon'ble NGT matter in this regard is listed on 17.12.2025 for final hearing, please.(Annexure - D2/emission reason - for coloured photographs reference)

With Regard,

**Regional Officer**

**H.P. STATE POLLUTION CONTROL BOARD**  
Regional Office Bilaspur, Near HPPWD Rest House Dholra,  
Tehsil & Distt: Bilaspur (H.P.)-174001  
Tel:- 01978-223550



**e-mail: [pcbobilaspur2@gmail.com](mailto:pcbobilaspur2@gmail.com)**



निवेदन: कागज़ बचाएँ, पेड़ बचाएँ. जब तक आवश्यक न हो इस दस्तावेज़ का प्रिंट न लें।  
Please don't print this e-mail unless you really need to. Save Paper, Save Ink and Save environment too.

--  
Respected Sir/Madam,

Please find the letter attached herewith for the favor of your kind information please.

With Regard,

**Regional Officer**



**H.P. STATE POLLUTION CONTROL BOARD**

Regional Office Bilaspur, Near HPPWD Rest House Dholra,  
Tehsil & Distt: Bilaspur (H.P.)-174001  
Tel:- 01978-223550



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@Official\_HPSPCB @AwarenessHPPCB/ [hppcb.nic.in](http://hppcb.nic.in)



निवेदन: कागज़ बचाएँ, पेड़ बचाएँ. जब तक आवश्यक न हो इस दस्तावेज़ का प्रिंट न लें।  
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